

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

20

O.A. No. 2376 of 1996

New Delhi, dated the 6th Jan. 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE Mrs. LAKSHMI SWAMINATHAN, MEMBER (J)

Mrs. Prem Khera,
W/o Shri R.L. Khera,
R/o 72, Mahila Colony,
Gandhi Nagar,
Delhi.

... APPLICANT

(By Advocate: Shri S.K. Bisaria)

VERSUS

1. Lt. Governor through
the Chief Secretary,
Govt. of NCT, Delhi,
5, Shyam Nath Marg,
Delhi.
2. Director of Education,
Govt. of NCT, Delhi,
Old Secretariat,
Delhi.

... RESPONDENTS

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Bisaria appears and states that pursuant to Respondents' order dated 22.12.97 nothing further survives in the O.A. and it is, therefore, not pressed.

2. Noting the above, the O.A. is, therefore, disposed of as not pressed. Respondents to pay applicant any legitimate benefits admissible to her within one month from the date of receipt of a copy of this order.

Lakshmi Swaminathan
(Mrs. LAKSHMI SWAMINATHAN)
Member (J)

/GK/

S.R. Adige
(S.R. ADIGE)
Vice Chairman (A)